

**COCO BUSINESS PACKAGE - NAVI GENERAL INSURANCE**

**ADD ON COVERS**

**OCCUPATIONAL DISEASES – UIN : IRDAN155RP0004V01202021/A0050V01202021**

In consideration of the payment of additional premium it is hereby understood and agreed that indemnity herein granted is extended to cover the legal liability of the Insured to Employee for Occupational Diseases solely and directly contracted due to employment under the Insured in the Business in respect of which the within Policy is granted.

Provided always that the liability of the Company under this endorsement shall be limited to INR \_\_\_ in respect of each Employee per accident and the aggregate liability of the Company for all accidents during the Period of Insurance to INR\_\_\_\_\_.

Subject to otherwise to the terms, provisions and conditions of the within Policy.